## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

## RAJYA SABHA

UNSTARRED QUESTION NO: 1762 (TO BE ANSWERED ON THE 4<sup>th</sup> August 2021)

## REFORMS IN CIVIL AVIATION SECTOR

1762. LT. GEN (DR.) D.P. VATS (RETD.) SHRI VIJAY PAL SINGH TOMAR SHRI HARNATH SINGH YADAV

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has taken any steps for reforms in civil aviation sector of the country by providing top class infrastructure and facilities which is the need of today for its growth and development;

(b) if so, the details thereof and the action taken in this regard; and

(c) whether Government has taken any measures to put in place technologically advanced airlines to compete with today's globalised world and if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a) to (c) Yes Sir. The Government has taken several measures for reforms in civil aviation sector of the country by providing top class infrastructure and facilities. The Government has also provided support to the aviation sector which include, inter alia:
- (i) AAI has taken up development programme to spend around Rs. 25,000 crores in next 4-5 years for expansion and modification of existing terminals, new terminals, expansion or strengthening of existing runways, aprons, Airport Navigation Services (ANS), control towers, technical blocks etc. to meet the expected growth in aviation sector.
- (ii) Government of India (GoI) has accorded 'in-principle' approval for setting up of 21 Greenfield Airports across the country. So far, six Greenfield airports namely, Shirdi in Maharashtra, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala, Orvakal in Andhra Pradesh and Kalaburagi in Karnataka have been operationalized.
- (iii) Promotion of private investments in existing and new airports through the PPP route.
- (iv) Under Regional Connectivity Scheme (RCS) Ude Desh ka Aam Nagrik

(UDAN), as on 27 July, 2021, 359 routes have commenced connecting 59 unserved/underserved airports, including 2 water aerodromes and 5 heliports. (v) Route rationalization in the Indian airspace in coordination with Indian Air Force for efficient airspace management, shorter routes and lower fuel consumption.

(vi) Through Air Bubble Arrangements, efforts have been made to ensure fair and

equitable treatment to our carriers in the international sector.

(vii) Government has supported airlines through various policy measures with an aim to improve their global competitiveness such as rationalisation of taxes, creation of a conducive aircraft leasing and financing environment, effective use of bilateral traffic rights and improvement in air navigation facilities etc.

(viii) Government has encouraged the airlines to buy modern wide body aircraft.

So far Vistara Airlines has acquired two new wide body aircraft.

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